GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. †1309 TO BE ANSWERED ON 24.07.2017

BPL IN TRIBALS

†1309. SHRI SATISH CHANDRADUBEY: SHRI GAJENDRA SINGHSHEKHAWAT:

Will the Minister of TRIBALAFFAIRSbe pleased to state:

(a) the details of the per capita annualincome of tribals in the country at present,State/UT-wise;

(b) whether the Government hasconducted any survey to identify the tribalsliving Below Poverty Line (BPL), if so, thedetails thereof, State/UT-wise;

(c) whether the Government hasformulated any special scheme/programmefor the upliftment of the tribals living BelowPoverty Line; and

(d) if so, the details thereof and thenumber of tribals benefited therefrom duringeach of the last three years and the currentyear, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a): Ministry of Statistics and Programme Implementationhave informed that the National Sample Survey Office (NSSO) does not collect information on income in its socio-economic survey, but collects data on household consumer expenditure.

(b): The erstwhile Planning Commission had estimated poverty ratios for the years for which household consumer expenditure surveys have been conducted by NSSO. The percentage of persons below poverty line among Scheduled Tribes, State-wise and at all India level for the year 2011-12, estimated by the erstwhile Planning Commission as per Tendulkar Methodology are given at **Annexure-1**.

(c) & (d): There is no scheme which exclusively caters to Below Poverty Line tribals being administered by Ministry of Tribal Affairs. The schemes administered by the Ministry are for Scheduled Tribes (STs) only and the beneficiaries are selected by the State concerned. However, many tribals suffer from various deprivations and have poor socio-economic indicators. The interventions especially those in sectors like agriculture, livelihood and health enable upliftment of large numbers of tribals. Many of the interventions are also in convergence with State Government resources.

A list of schemes / programmes being implemented by Ministry of Tribal Affairs are given at **Annexure 2.**State/ UT wise number of STs benefited during each of the last three years are given at **Annexures3 to 9.**

Further, Ministry of Rural Development is implementing various rural development programmes namely; Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), DeenDayalAntyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) and National Social Assistance Programme (NSAP) in rural areas of the country through State Governments/UT Administrations to bring about overall improvement in the quality of life of the people in rural areas through employment generation, development of rural infrastructure and provision of other basic amenities. The Ministry has made specific provisions in the guidelines of the programmes to ensure flow of resources to the Scheduled Tribes. Earmarking of Plan Outlay under Scheduled Tribe Component (erstwhile Tribal Sub Plan) is being made at 24.71%, under PMAY-G and 20.59% for DAY-NRLM. Though no specific earmarking of fund is being made for STs under other major Rural Development Programmes, like, MGNREGA, PMGSY and NSAP, specific provisions have been made in the guidelines of these programme for the benefit of Scheduled Tribes.

Annexure-1 referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1309 for Answer on 24.7.2017

State -wise Percentage of Scheduled Tribes Below Poverty Line, 2011-12

S.	State	RURAL	URBAN
No.			
1	Andhra Pradesh	24.1	12.1
2	Assam	33.4	15.6
3	Bihar	59.3	10.3
4	Chhattisgarh	52.6	35.2
5	Gujarat	36.5	30.1
6	Himachal Pradesh	9.5	4.0
7	Jammu & Kashmir	16.3	3.0
8	Jharkhand	51.6	28.7
9	Karnataka	30.8	33.7
10	Kerala	41.0	13.6
11	Madhya Pradesh	55.3	32.3
12	Maharashtra	61.6	23.3
13	Orissa	63.5	39.7
14	Rajasthan	41.4	21.7
15	Tamil Nadu	36.8	2.8
16	Uttar Pradesh	27.0	16.3
17	Uttarakhand	11.9	25.7
18	West Bengal	50.1	44.5
	All India	45.3	24.1

(Tendulkar Methodology)

NB: 1. The poverty ratios among the STs are estimated from the percentage distribution of persons of ST population as obtained from the large sample survey consumer expenditure data of the National Sample Survey (NSS) and the poverty line for all population.

2. The poverty ratios are based on MRP (Mixed Recall Period) consumption distribution.

3. All India poverty ratio for the ST is worked out from the respective NSS distribution of persons and (implicit) all-India poverty line for all population.

4. The poverty ratio among Scheduled Tribes population at State level may be treated with caution due to small sample size of household based on which the class distribution of persons have been obtained. These States are in urban areas, number of sample households is 18 in Bihar, 18 in Himachal Pradesh and 9 in Kerala.

5. Source: Erstwhile Planning Commission.

<u>Annexure2 referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No. 1309 for Answer on</u> <u>24.7.2017</u> <u>Schemes being implemented by Ministry of Tribal Affairs for STs</u>

S. No.	Name of the Scheme / Programme
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS)(hitherto known as SCA to Tribal Sub
	Plan (TSP)).
2	Grants under Article 275 (1) of the Constitution of India.
3	Pre-Matric Scholarship for ST students.
4	PostMatric Scholarship for ST students.
5	Girls & Boys Hostels for STs.
6	Ashram Schools in Tribal Sub-Plan Area.
7	Vocational Training in Tribal Areas.
8	National Fellowship and Scholarship for Higher Education for ST students.
9	National Overseas Scholarship for ST Students.
10	Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and
	Development of Value Chain for MFP.
11	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs), etc. for Minor
	Forest Produce (MFP) Operations.
12	Grants-in-Aid to Voluntary Organisations working for the welfare of STs.
13	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts.
14	Development of Particularly Vulnerable Tribal Groups (PVTGs).
15	Institutional support for Development and Marketing of Tribal Products / Produce.
16	Equity Support to National /State Scheduled Tribe Finance and Development Corporations.
17	Research Information & Mass Education, Tribal Festival and Others.
18	Grant-in-Aid to Tribal Research Institutes.

Annexures 3to 9 referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No. 1309 for Answer on 24.7.2017

Annexure 3

State/UT wise number of beneficiaries for the Scheme of Girls & Boys Hostels for STs

Sl. No.	State	2014-15	2015-16
1.	Arunachal Pradesh	0	340
2.	Chhattisgarh	0	1300
3.	Kerala	600	0
4.	Nagaland	0	9500
5	Rajasthan	0	1600
	Total	600	12740

Scheme of Ashram Schools in Tribal Sub-Plan Area: During 2013-14, 10260 new seats (Maharashtra-3700, Odisha-4500, Sikkim-420 and Tripura-1000) were created. Such schools are presently funded from SCA to TSS/ Article 275(1) grants.

State/UT wise number of beneficiaries for the Scheme of Vocational Training in Tribal Areas:

Sl. No.	State	2014-15	2015-16
1.	Assam	1000	3000
2.	Gujarat	0	4898
	Total	1000	7898

Annexure 4

STATE WISE NO.OF BENEFICARIES COVERED UNDER THE SCHEME OFGRANT-IN-AID TO VOLUNTARY ORGANIZATIONS WORKING FOR WELFARE OF STs.

C N-	Name of State	2014-15	2015-16	2016-17
S.No.	Name of State	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	12268	61477	51936
2	Arunachal Pradesh	43386	16552	88711
3	Assam	8420	53064	73409
4	Chhattisgarh	1540	100	1834
5	Gujarat	138900	32671	248545
6	Himachal Pradesh	1215	0	1215
7	Jharkhand	135536	69003	177506
8	Jammu & Kashmir	140	0	0
9	Karnataka	47950	56803	21544
10	Kerala	92564	137110	82022
11	Madhya Pradesh	728	23066	15932
12	Maharashtra	6008	200	4441
13	Manipur	2722	2976	4093
14	Meghalaya	70783	46385	41904
15	Mizoram	1463	0	2411
16	Nagaland	100	0	0
17	Orissa	126276	42185	51867
18	Rajasthan	369	200	267
19	Sikkim	90	258	190
20	Tamil Nadu	123434	100	53862
21	Telangana	44	150	2689
22	Tripura	100	100	200
23	Uttarakhand	821	2614	2839
24	Uttar Pradesh	3459	150	247
25	West Bengal	67167	88955	16525
26	Delhi	63	0	92
	Total	885546	634119	944281

STATE WISE NO. OF BENEFICARIES COVERED IN STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS

S. No.	Name of the State	2014-15	2015-16	2016-17
1	Andhra Pradesh	3898	14702	3552
2	Arunachal Pradesh	100	0	0
3	Chhattisgarh	192	0	192
4	Gujarat	10999	7742	11981
5	Jharkhand	150	100	0
6	Madhya Pradesh	2661	512	1325
7	Maharashtra	200	0	440
8	Orissa	1236	9601	8204
9	Rajasthan	1392	0	535
10	Telangana	3129	3459	3479
	Total	23957	36116	29708

Number of Beneficiaries under

Skill Development and Vocational Training under SCA to TSP and Article 275(1)

S	Name of State	2014-15	2015-16	2016-17
No.		No. of	No. of	No. of
		Beneficiaries	Beneficiaries	Beneficiaries
1	Andhra Pradesh	1623	700	125
2	Arunachal	320	700	390
	Pradesh		700	570
3	Assam	5600	6000	1120
4.	Bihar	800	2500	4620
5.	Chhattisgarh	6500	4000	4400
6.	Goa	0	0.00	0
7.	Gujarat	10216	8000	2300
8.	Himachal	2500	400	937
0.	Pradesh	2500	400	231
9.	Jammu &	0	1650	3000
).	Kashmir		1050	5000
10.	Jharkhand	11500	3500	0
11.	Karnataka	3000	6400	0
12.	Kerala	3028	1800	290
13.	Madhya	25000	10000	6500
	Pradesh		10000	
14.	Maharashtra	3600	6590	1000
15.	Manipur	3000	665	0
16.	Meghalaya	1650	0.00	0
17.	Mizoram	175	500	937
18.	Nagaland	1175	1000	562
19.	Odisha	10000	10640	22165
20.	Rajasthan	8500	7800	0
21.	Sikkim	616	715	50
22.	Tamil Nadu	0	0.00	0
23.	Telangana	5800	3800	6000
24.	Tripura	1400	1000	2093
25.	Uttar Pradesh	1700	965	0
26.	West Bengal	10300	6875	5500
Total		118003	86200	61989

Annexure 7

Statement showing beneficiaries for Eklavya Model Residential Schools (EMRS) under Article 275(1) as on 31.03.2017

		2014-15	2015-16	2016-17
S.N.	States	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	1500	1620	1620
2	Arunachal Pradesh	120	120	120
3	Assam	0	0	0
4	Bihar	0	0	0
5	Chhattisgarh	3500	3735	4181
6	Goa	0	0	0
7	Gujarat	5961	7545	9053
8	Himachal Pradesh	220	210	210
9	Jammu & Kashmir	0	0	0
10	Jharkhand	1200	1200	1920
11	Karnataka	1620	2380	2380
12	Kerala	925	833	528
13	Madhya Pradesh	7833	6872	8026
14	Maharashtra	3600	1810	3600
15	Manipur	0	300	450
16	Meghalaya	0	0	0
17	Mizoram	200	320	400
18	Nagaland	477	439	438
19	Odisha	5200	4555	5340
20	Rajasthan	3290	2274	3890
21	Sikkim	502	349	715
22	Tamil Nadu	840	840	900
23	Telangana	0	4533	3200
24	Tripura	1560	1595	1740
25	Uttar Pradesh	465	450	450
26	Uttarakhand	300	404	300
27	West Bengal	2490	2307	2498
	Total	41803	44691	51959

Number of beneficiaries under the Scheme of Post Matric Scholarship for ST students during 2014-15 to 2016-17

SI.	NAME OF STATE	2014-15	2015-16	2016-17
51. No.	VAME OF STATE	Beneficiaries	Beneficiaries	Beneficiaries (provisional)
1	Andaman& Nicobar Islands	148	0	0
2	Andhra Pradesh	82091	49239	65173
3	Arunachal Pradesh	630	0	22564
4	Assam	102800	116693	0
5	Bihar	6463	0	0
6	Chhattisgarh	139447	148660	46426
7	Daman & Diu	320	0	328
8	Goa	1332	4270	1924
9	Gujarat	218570	163989	227000
10	Himachal Pradesh	5189	8079	3739
11	Jammu & Kashmir	21000	21000	13846
12	Jharkhand	81768	0	63029
13	Karnataka	134988	140891	0
14	Kerala	13225	0	15834
15	Madhya Pradesh	188145	197176	249477
16	Maharashtra	175000	175000	163321
17	Manipur	57828	66928	59995
18	Meghalaya	79011	74608	54900
19	Mizoram	62410	57330	40815
20	Nagaland	40133	45140	44402
21	Odisha	130960	165100	181183
22	Rajasthan	246249	275669	65535
23	Sikkim	2705	3053	2605
24	Tamil Nadu	11092	20060	22673
25	Telangana	171329	171329	112236
26	Tripura	22261	28374	21001
27	Uttar Pradesh	7500	0	5322
28	Uttrakhand	25269	27796	0
29	West Bengal	79230	73357	44492
	Total	2107093	2033741	1527820

	Name of the	2014-15	2015-16	2016-17
SI.	State/UT	Beneficiaries	Beneficiaries	Beneficiaries
No				(provisional)
1	Andaman &	0	0	0
	Nicobar	0	0	0
2	Andhra Pradesh	75812	79602	24829
3	Arunachal Pradesh	0	0	2594
4	Assam	0	0	0
5	Bihar	40700	37095	0
6	Chhattisgarh	228626	225705	207956
7	Dadra & Nagar Haveli	0	0	0
8	Daman & Diu	0	0	2264
9	Goa	0	0	3721
10	Gujarat	200000	138465	189000
11	Himachal Pradesh	3996	5798	1965
12	Jammu & Kashmir	0	37813	6131
13	Jharkhand	93533	0	19464
14	Karnataka	0	0	0
15	Kerala	0	30010	14464
16	Madhya Pradesh	0	364167	344988
17	Maharashtra	0	0	0
18	Manipur	40126	0	22401
19	Meghalaya	0	0	3273
20	Mizoram	0	0	10072
21	Nagaland	0	42048	18780
22	Odisha	203301	221243	22283
23	Rajasthan	187508	0	0
24	Sikkim	408	0	272
25	Tamil Nadu	0	15750	12209
26	Telangana	105672	0	28966
27	Tripura	44598	53516	16723
28	Uttar Pradesh	9869	0	0
29	Uttarakhand	0	0	0
30	West Bengal	0	0	28786
	Total	1234149	1251212	981141

Number of beneficiaries under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2014-15 to 2016-17